



GAHC010114842023



**THE GAUHATI HIGH COURT**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**Case No. : WP(C)/3092/2023**

BHUPEN KALITA AND 406 ORS  
S/O. HABIRAM KALITA  
VILL- ISCHADAGHARIA  
PS. RANGIA  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 150  
AGE. 42 ON 01.01.2023

2: ARUP DEKA  
S/O. PUSPA DEKA  
VILL- TITKUCHI  
PS. BAIHATA CHARIALI  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 180  
AGE. 41 ON 01.01.2023

3: HIRANYA DAS  
S/O. MAHENDRA DAS  
VILL. GERUAH  
PS. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 189  
AGE. 41 ON 01.01.2023

4: PRANJAL PATOWARY  
S/O- KARUNA PATOWARY  
VILL- GERUAH  
P.S- HAJO  
DIST-KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 205



AGE. 41 ON 01.01.2023

5: RUPAK CHETRI  
S/O- BHOKTA BAHADUR  
VILL- AMORA PATHAR  
P.S- SONAPUR  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 334  
AGE. 43 ON 01.01.2023

6: MANABENDRA BORO  
S/O- LT.-MANOMOHAN BORO  
VILL- GORCHUK  
P/S- GORCHUK  
DIST.-KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 335  
AGE. 42 ON 01.01.2023

7: SAHJAHAN ALI  
S/O. HAMID ALI  
VILL- PATRAPUR  
PS. BAIHATA CHARIALI  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 413  
AGE. 42 ON 01.01.2023

8: KUMUD GOGOI  
S/O. AKAN GOGOI  
VILL- BALAIBILL  
PS. CHANGSARI  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 418  
AGE. 42 ON 01.01.2023

9: MRIDUL DEKA  
S/O. HIREN DEKA  
VILL- KHUDRA HAZARA  
PS. BAIHATA CHARIALI  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 472  
AGE. 41 ON 01.01.2023

10: MUKUT DAS



S/O. BHUBAN DAS  
VILL- KULHATI  
PS. HAJO  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 499  
AGE. 42 ON 01.01.2023

11: LAKSHI NATH  
S/O.LT. UMA NATH  
VILL- CHANGSARI  
PS. KAMALPUR  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO.511  
AGE. 42 ON 01.01.2023

12: NILAKANTA MAHANTA  
S/O- DASARATH MAHANTA  
VILL-PURAN BURK SATRA  
P/S- RANGIA  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 525  
AGE. 45 ON 01.01.2023

13: PARESH DAS  
S/O. LT. BASIRAM DAS  
VILL. ALTA  
PS. KAMALPUR  
DIST-KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 535  
AGE. 42 ON 01.01.2023

14: BHASKAR KALITA  
S/O. SUNANDA KALITA  
VILL. BAMUNGAON  
PS. KAMALPUR  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 541  
AGE. 41 ON 01.01.2023

15: ARJUN DAS  
S/O. PRAFULLA DAS  
VILL- GERUAH  
PS. HAJO



DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 150  
AGE. 42 ON 01.01.2023  
CENTRE NAME- KAHILIPARA  
ROLL NO. 562  
AGE. 42 ON 01.01.2023

16: GAUTAM KALITA  
S/O. LT. NAGEN KALITA  
VILL- LASHI BISHNUPUR  
PS. KAYAN  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 615  
AGE. 42 ON 01.01.2023

17: BINOD DEKA  
S/O. DHARANI DHAR DEKA  
VILL- PIYALIKHATA  
PS. KAMALPUR  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 657  
AGE. 41 ON 01.01.2023

18: JITEN PATOWARY  
S/O- KHARGESWARPATOWARY  
VILL. BARDADHI  
PS. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 738  
AGE. 42 ON 01.01.2023

19: BHUBANESWAR DEKA  
S/O GOPAL DEKA  
VILL. BORKURIHA  
PS. RANGIA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 762  
AGE. 44 ON 01.01.2023

20: JAYANTA KR. DAS  
S/O. BIPIN CH. DAS  
VILL- KATAHBARI  
PS. GARCHUK



DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 788  
AGE. 43 ON 01.01.2023

21: BANALATA HALOI  
D/O. KHARGESWAR HALOI  
VILL- DAMDAMA  
PS. MUKALMUA  
DIST- NALBARI  
CENTRE NAME- KAHILIPARA  
ROLL NO. 790  
AGE. 45 ON 01.01.2023

22: PALLAB DAS  
S/O. NOMAL CH. DAS  
VILL- GERUAH  
PS. HAJO  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 836  
AGE. 43 ON 01.01.2023

23: GAUTAM CH DAS  
S/O. LT. NABIN DAS  
VILL-BAHANA  
P/S. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 875  
AGE. 42 ON 01.01.2023

24: MADAN MEDHI  
S/O. DEBEN MEDHI  
VILL. KHETRI HARDIA  
PS. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 913  
AGE. 41 ON 01.01.2023

25: RUNJUN BARUA  
S/O. BIREN CH. BARUA  
VILL- GORAL BHAKTABARI  
PS. AZARA  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 936



AGE. 41 ON 01.01.2023

26: HALADHAR BAISHYA  
S/O- HAREN BAISHYA  
VILL- BANGSOR  
PS- SUWALKUCHI  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 987  
AGE. 43 ON 01.01.2023

27: MANOJ KR. DAS  
S/O. PRAMOD CH. DAS  
VILL-KULHATI  
P.S. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 995  
AGE. 44 ON 01.01.2023

28: TAPESWAR DAS  
S/O. BANESWAR DAS  
VILL. NIZ HACHANG  
PS. RANGIA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1021  
AGE. 46 ON 01.01.2023

29: DINESH DAS  
S/O. NARENDRA DAS  
VILL. ABHAYAPUR  
PS. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1142  
AGE. 43 ON 01.01.2023

30: BAUTY DEKA  
D/O LT. GHANAKANTA DEKA  
VILL. BAGHMARA  
P.S. SHARTHABARI  
DIST. BARPETA  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1151  
AGE. 42 ON 01.01.2023

31: RUFUL ALI



S/O. ABDUL ALI  
VILL. DIPTA  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1189  
AGE. 41 ON 01.01.2023

32: AFAZ ALI  
S/O. ANNANDI SK  
VILL. DEHARKURIHA  
PS. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1294  
AGE. 43 ON 01.01.2023

33: KRISHNA KANTA DAS  
S/O. BHABIN DAS  
VILL. GERUAH  
PS. HAJO

DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1355  
AGE. 41 ON 01.01.2023

34: ANOWAR DEWAN  
S/O. FARUDUR JAMAN DEWAN  
VILL. ATHARA  
PS. RANGIA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1390  
AGE. 43 ON 01.01.2023

35: RAJKUMAR DAS  
S/O. LT. NAGEN DAS  
VILL. GOROL MIRJAPUR  
PS. AZARA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1511  
AGE. 44 ON 01.01.2023

36: ALAM ALI  
S/O. NUR HUSSAIN ALI  
VILL. UKHURA



PS. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 152  
AGE. 41 ON 01.01.2023

37: SINTU ALI  
S/O. SHAHER ALI  
VILL. UKHURA  
PS. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1529  
AGE. 41 ON 01.01.2023

38: DHANAJIT SARMA  
S/O. LAKSHINATH SARMA  
VILL- BARGAON  
PS. HAJO

DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1542  
AGE. 42 ON 01.01.2023

39: NANDA GOSWAMI  
S/O. JYOTISH GOSWAMI  
VILL. MALIBARI  
PS. BAIHATA CHARILAI  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1683  
AGE. 42 ON 01.01.2023

40: NABA KUMAR DAS  
S/O. GOLAP CH. DAS  
VILL- MADHUKUCHI  
PS- RANGIA

DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1712  
AGE. 42 ON 01.01.2023

41: BHUBANESWAR DEKA  
S/O. MATHURA DEKA  
VILL- BORDOI PAKHIYA  
PS. KAMALPUR





DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1847  
AGE. 44 ON 01.01.2023

42: SYED JAMSED RAHMAN  
S/O. LT. SYED SADEQUR RAHMAN  
VILL- BHETAPARA  
PS. HATIGAON  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1879  
AGE. 41 ON 01.01.2023

43: WASHIM AKRAM  
S/O. SOLEMAN ALI  
VILL.UKHRA  
PS. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1885  
AGE. 41 ON 01.01.2023

44: GOBINDA DAS  
S/O. AMRIT DAS  
VILL. DHARAPUR  
PS. AZARA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1910  
AGE. 41 ON 01.01.2023

45: MRIDUL KALITA  
S/O. JITEN CH. KALITA  
VILL. NATUN MAJ GUMI  
PS. CHAYGAON  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1917  
AGE. 42 ON 01.01.2023

46: RITU KALITA  
S/O LT. BHARAT KALITA  
VILL. KATAHBARI  
PS. GARHCHUK  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1939



AGE. 41 ON 01.01.2023

47: ABDUL RAKIB  
S/O. BAREK ALI  
VILL. NOTBOMA  
PS. HATIGAON  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1948  
AGE. 41 ON 01.01.2023

48: SAGAR SAHA ROY  
S/O. SWADESH SAHA ROY  
VILL. ULUBARI  
PS. PALTANBAJAR  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1956  
AGE. 42 ON 01.01.2023

49: JITENDRA KAKATI  
S/O. DHAKURAM KAKATI  
VILL. NAGAON  
PS. BAIHATA CHARIALI  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 1989  
AGE. 41 ON 01.01.2023

50: JITEN KALITA  
S/O. LT. PRAFULLA KALITA  
VILL. ISCHADO KANIHA  
PS. RANGIA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2007  
AGE. 42 ON 01.01.2023

51: JITUMONI SARMAH  
S/O. KESHAB SHARMA  
VILL. BAREDOLA  
PS. BAIHATA CHARIALI  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2024  
AGE. 41 ON 01.01.2023

52: MILAN DAS



S/O. MADHAB DAS  
VILL- GURMOW  
PS. RANGIA

DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO.2036  
AGE. 41 ON 01.01.2023

53: MOJAKHIR HUSSAIN  
S/O. SAIFUDDIN AHMED  
VILL. KACHARI SOLMARA  
PS. RANGIA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2044  
AGE. 43 ON 01.01.2023

54: MILAN CH. DAS  
S/O.KALICHARAN DAS  
VILL.KATPUHA  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2061  
AGE. 43 ON 01.01.2023

55: MAHTAB ALI  
S/O. MAHIM ALI  
VILL.KASARI SOLMARI  
PS.RANGIA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2122  
AGE. 41 ON 01.01.2023

56: ASRAF ALI  
S/O. BHAINUR ALI  
VILL. KHOPANI KUCHI  
PS. RANGIA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO.2184  
AGE. 42 ON 01.01.2023

57: HITESH KR. TAID  
S/O. TANKESWAR TAID  
VILL- CHEITAGAON



PS. NORTH LAKHIMPUR  
DIST- LAKHIMPUR  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2237  
AGE. 42 ON 01.01.2023

58: FAIJUDDIN AHMED  
S/O. ISLAMUDDIN AHMED  
VILL. BORNI  
PS. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2278  
AGE. 45 ON 01.01.2023

59: SAMUDRA LAHKAR  
S/O. HARANDRA NATH LAKHAR  
VILL. BALANA  
PS. PATACHARKUCI  
DIST. BARPETA  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2354  
AGE. 44 ON 01.01.2023

60: MAINUL ALI  
S/O. MOHIBUDDIN ALI  
VILL. BORANGABORI  
PS. KAMALPUR  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2512  
AGE. 41 ON 01.01.2023

61: RAJU ALI  
S/O. NUR ISLAM ALI  
VILL. RANGIA SOLMARI  
PS. RANGIA  
DIST-. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2574  
AGE. 41 ON 01.01.2023

62: SATYA NATH KUMAR  
S/O. DEBENDRA KUMAR  
VILL. HALIKUCHI  
PS. RANGIA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA



ROLL NO. 2651  
AGE. 45 ON 01.01.2023

63: KACHIM UDDIN AHMED  
S/O. TASUR ALI  
VILL. NAKUL  
PS. RANGIA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2712  
AGE. 45 ON 01.01.2023

64: RUBUL AHMED  
S/O. RAFIKUDDIN AHMED  
VILL. MORANJAN  
PS. RANGIA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2827  
AGE. 41 ON 01.01.2023

65: MAHANANDA BURAGOHAIN  
S/O. SAMBHURAM BURAGOHAIN  
VILL. BOTANI  
PS. DHEMAJI  
DIST. DHEMAJI  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2852  
AGE. 42 ON 01.01.2023

66: JHIRUDDIN AHMED  
S/O. JOYFUL ALI  
VILL. NAGAON  
PS. RAGIA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 2911  
AGE. 42 ON 01.01.2023

67: ANOWAR HUSSAIN  
S/O. AYUB ALI  
VILL. SANIADI  
PS. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 3027  
AGE. 44 ON 01.01.2023



68: DILNUR ALI  
S/O. RAHMAN ALI  
VILL- DIGUNPAR  
P.S. KAMALPUR  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 3164  
AGE. 41 ON 01.01.2023

69: AJIT CH. DAS  
S/O. NATHURAM DAS  
VILL- KULHATI  
P.S. HAJO  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 3166  
AGE. 42 ON 01.01.2023

70: ANJUMA BEGUM  
S/O. LT. TABIBOR RAHMAN  
VILL- PATRAPUR  
PS. BAIHATA CHARIALI  
DIST- KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 3195  
AGE. 45 ON 01.01.2023

71: NAREN DAS  
S/O. SIRISH DAS  
VILL. ABHOYPUR  
PS. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 3201  
AGE. 42 ON 01.01.2023

72: GITANJULI DAS  
D/O. GHANA DAS  
VILL. BOCHACHUK  
PS. PANIGAON  
DIST. LAKHIMPUR  
CENTRE NAME- KAHILIPARA  
ROLL NO. 3212  
AGE. 41 ON 01.01.2023

73: KHAGEN DEKA  
S/O. SHADHIRAM DEKA  
VILL. BARKURHA



PS. RANGIA  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 3224  
AGE. 43 ON 01.01.2023

74: MONORAJAN DAS  
S/O. LT. BHAGIRATH DAS  
VILL. NIZ HAJO  
PS. HAJO  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 3262  
AGE. 42 ON 01.01.2023

75: SKANDER HABIB PATGIRI  
S/O. SAIFUDDIN PATGIRI  
VILL. NORTH BARPETA ROAD  
PS. BARPETA ROAD  
DIST. BARPETA  
CENTRE NAME- KAHILIPARA  
ROLL NO. 3262  
AGE. 41 ON 01.01.2023

76: DEBAJIT DAS  
S/O. SATISH CH. DAS  
VILL. MEDHIPARA  
PS. PALASHBARI  
DIST. KAMRUP  
CENTRE NAME- KAHILIPARA  
ROLL NO. 3325  
AGE. 45 ON 01.01.2023

77: BHABESH THAKURIA  
S/O. PITAMBAR THAKURIA  
VILL. MAKHIBAHA  
PS. TIHU  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 151  
AGE. 42 ON 01.01.2023

78: MANIK BARMAN  
S/O. GOPAL BARMAN  
VILL. KHARUAJAN  
PS. BARMA  
DIST. NALBARI  
CENTRE NAME- DOULASHAL



ROLL NO. 159  
AGE. 44 ON 01.01.2023

79: KHAGEN MUDIAR  
S/O. LT. GOBINDA MUDIAR  
VILL- BHARALIPARA  
PS- BELSOR  
DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 240  
AGE. 41 ON 01.01.2023

80: UTPAL BAISHYA  
S/O- MANJAY BAISHYA  
VILL-BAJUJRI  
P/S- TIHU  
DIST - NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 249  
AGE. 41 ON 01.01.2023

81: BHUMIDHAR ROY  
S/O LT. HOMESWAR ROY  
VILL- SRIPURDUER  
PS.BARBORI  
DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 264  
AGE. 42 ON 01.01.2023

82: RAJIB SARMAH  
S/O. LT. RATUL SARMA  
VILL. NIZ POKOWA  
PS. BELSOR  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 269  
AGE. 41 ON 01.01.2023

83: BHABESH DAS  
S/O. DINESH DAS  
VILL. JAJIABARI  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 273  
AGE. 41 ON 01.01.2023





84: AMARENDRA PATHAK  
S/O. SARATEH PATHAK  
VILL- SRIPUR DUER  
PS.BARBORI  
DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 277  
AGE. 41 ON 01.01.2023

85: ACHYUT PATHAK  
S/O. GOLAK PATHAK  
VILL- SRIPUR DUER  
PS.BARBORI  
DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 282  
AGE. 41 ON 01.01.2023

86: DIPJYOTI ROY  
S/O. RAJAN ROY  
VILL- SRIPUR DUER  
PS. BARBORI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 289  
AGE. 41 ON 01.01.2023

87: NILAKANTA KAKATI  
S/O- UMESH KAKATI  
VILL- DOULASHAL  
P/S- DOULASHAL  
DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 294  
AGE. 41 ON 01.01.2023

88: NABA KUMAR BARMAN  
S/O. BHUMIDHAR BARMAN  
VILL. NAPTIPARA  
PS. MUKALMUWA  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 299  
AGE. 43 ON 01.01.2023

89: DHANESWAR KALITA  
S/O. MOHAN CH KALITA  
VII- HARIBHANGA



PS. TIHU  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 305  
AGE. 43 ON 01.01.2023

90: HEMANTA KALITA  
S/O. KHAGEN KALITA  
VILL- BELGURI PATHER  
PS. BARBORI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 309  
AGE. 42 ON 01.01.2023

91: NIRANJAN BARMAN  
S/O. JAYRAM BARMAN  
VILL- GOBARADAL  
PS. TIHU  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 315  
AGE. 45 ON 01.01.2023

92: DINESH BARMAN  
S/O. GOPAL BARMAN  
VILL- BATACHARA  
PS. BARAMA  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 321  
AGE. 44 ON 01.01.2023

93: DIPAK MAZUMDER  
S/O. TARUN MAZUMDER  
VILL- NANNATTARI  
PS. TIHU  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 328  
AGE. 46 ON 01.01.2023

94: MINATI KALITA  
D/O. BHABEN KALITA  
VILL. BORAJOL  
PS. GHOGRAPAR  
DIST. NALBARI  
CENTRE NAME- DOULASHAL



ROLL NO. 334  
AGE. 41 ON 01.01.2023

95: MANOJ TALUKDAR  
S/O. ANIL TALUKDAR  
VILL. SARIAHTALI  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 340  
AGE. 41 ON 01.01.2023

96: MUNINDRA HALOI  
S/O. NRIPEN HALOI  
VILL. KASHIMPUR  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 345  
AGE. 41 ON 01.01.2023

97: HARESWAR KALITA  
S/O. ANNARAM KALITA  
VILL. SONDHA  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 349  
AGE. 41 ON 01.01.2023

98: JAFFAR ALI  
S/O. KAMALUDDIN AHMED  
VILL. AHOPA  
PS. BARBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 377  
AGE. 42 ON 01.01.2023

99: MINTU THAKURIA  
S/O. HEMANTA THAKURIA  
VILL. BHOJKUCHI  
PS. TIHU  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 407  
AGE. 41 ON 01.01.2023



100: DIPJYOTI HALOI  
S/O. BHUBAN HALOI  
VILL. HARIBHANGA  
PS. TIHU  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 415  
AGE. 44 ON 01.01.2023

101: BHABESH BARMAN  
S/O. BANIKANTA BARMAN  
VILL. BHOJKUCHI  
PS-TIHU  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 526  
AGE. 42 ON 01.01.2023

102: RITUMONI BARMAN  
S/O. HALIRAM BARMAN  
VILL- PAIKARKUCHI  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 641  
AGE. 42 ON 01.01.2023

103: GAGAN RAJBONSHI  
S/O. NARAYAN RAJBONSHI  
VILL. BARKHANJHAN  
PS.-NALBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 675  
AGE. 42 ON 01.01.2023

104: MATIUR RAHMAN  
S/O. HABIBAR RAHMAN  
VILL. SONAPUR  
PS. MUKALMUA  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 689  
AGE. 43 ON 01.01.2023

105: HAREKRISHNA BARMAN  
S/O. LT. KHAGEN BARMAN  
VILL. BELSOR



PS. BELSOR  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 741  
AGE. 44 ON 01.01.2023

106: SATISH KALITA  
S/O. CHAKRAPANI KALITA  
VILL. PACHIM KHETRAPARA  
PS. TIHU  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 805  
AGE. 44 ON 01.01.2023

107: SARAT KALITA  
S/O. JOGESWAR KALITA  
VILL. HARIBHANGA  
PS. TIHU  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 866  
AGE. 41 ON 01.01.2023

108: MRINMOY RAJBANSHI  
S/O- PRAFULLA RAJBANSHI  
VILL- SAORAGURI  
PS. TAMULPUR  
DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 947  
AGE. 42 ON 01.01.2023

109: PRANABJYOTI LAHKAR  
S/O MOHENDRA MOHAN LAHKAR  
VILL- PANDULA  
P.S. KAMARKUCHI  
DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1045  
AGE. 41 ON 01.01.2023

110: JYOTI MOHAN PATOWARY  
S/O ACHYUT PATOWARY  
VILL- PANDULA  
P.S. KAMARKUCHI  
DIST- NALBARI  
CENTRE NAME- DOULASHAL



ROLL NO. 1068  
AGE. 43 ON 01.01.2023

111: SAMARJIT MEDHI  
S/O. MAHENDRA MEDHI  
VILL. CHANDAKUCHI  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1085  
AGE. 42 ON 01.01.2023

112: KARUNA KANTA MEDHI  
S/O. SUREN NATH MEDHI  
VILL- RANAKUCHI  
PS. KAMARKUCHI  
DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1144  
AGE. 45 ON 01.01.2023

113: MUNINDRA KALITA  
S/O. HARESWAR KALITA  
VILL. DHULABARI  
PS. TAMULPUR  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1149  
AGE. 41 ON 01.01.2023

114: CHAMPAK TALUKDAR  
D/O. NARAYAN TALUKDAR  
VILL. BELSOR  
PS. BELSOR  
DIST. NALABARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1156  
AGE. 44 ON 01.01.2023

115: MRINAL KALITA( BHUYAN)  
S/O. NAGEN KALITA (BHUYAN)  
VILL- LOKHUPUR  
PS. BELSOR  
DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1291  
AGE. 42 ON 01.01.2023



116: PHATIK BAISHYA  
S/O. LT LAHIT BAISHYA  
VILL. BADESILA  
PS. BELSOR  
DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1312  
AGE. 43 ON 01.01.2023

117: KHANIN BARMAN  
S/O. UMSESH BARMAN  
VILL. BANGAON  
PS. BELSOR  
DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1348  
AGE. 45 ON 01.01.2023

118: DHIRAJ DAS  
S/O HARICHARAN DAS  
VILL. SAHPUR  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1411  
AGE. 41 ON 01.01.2023

119: DILIP KALITA  
S/O UDAY DEKA  
VILL. SONDHA  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1424  
AGE. 41 ON 01.01.2023

120: RIJU BAISHYA  
S/O GANGA RAM BAISHYA  
VILL. - NIZ-DHAMDHAMA  
PS. GHOGRAPAR  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1431  
AGE. 43 ON 01.01.2023

121: BHUPEN CH. DAS  
S/O GHANESWAM DAS



VILL. KHUDRACHENIKUCHI  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1451  
AGE. 42 ON 01.01.2023

122: RABINDRA PATHAK  
S/O NARESWAR DAS  
VILL. KHUDRACHENIKUCHI  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1457  
AGE. 43 ON 01.01.2023

123: DILIP KALITA  
S/O HARICHANDRA KALITA  
VILL. SONDHA  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1471  
AGE. 42 ON 01.01.2023

124: NABAJYOTI BHARALI  
S/O. BIREN BHARALI  
VILL- UTTARPARA  
PS. BARBARI  
DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1480  
AGE. 41 ON 01.01.2023

125: GOBINDA BAISHYA  
S/O. PRAFULLA BAISHYA  
VILL- MAHINA  
PS. GHAGRAPAR  
DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1524  
AGE. 42 ON 01.01.2023

126: JYOTISH BARMAN  
S/O. PURNA BARMAN  
VILL. DHEKIBHANGA  
P/S-BARBARI  
DIST. NALBARI





CENTRE NAME- DOULASHAL  
ROLL NO. 1531  
AGE. 41 ON 01.01.2023

127: MEDINI MOHAN MEDHI  
S/O. JOGESH CH. MEDHI  
VILL- RANAKUCHI  
P.S. NALBARI  
DIST- NALBARI.  
CENTRE NAME- DOULASHAL  
ROLL NO. 1582  
AGE. 46 ON 01.01.2023

128: MAHESWAR BARMAN  
S/O. MATHUR BARMAN  
VILL. PAIKARKUCHI  
P.S AND DIST- NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1587  
AGE. 42 ON 01.01.2023

129: MAHENDRA BAISHYA  
S/O. PRAFULLA BAISHYA  
VILL- GHILAJAR  
PS. TAMULPUR  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1592  
AGE. 41 ON 01.01.2023

130: PRAFULLA DAS  
S/O KAMESWAR DAS  
VILL.JABJABKUCHI  
PS. GHOGRAPAR  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1598  
AGE. 41 ON 01.01.2023

131: NAYANMONI BEZBARUAH  
S/O GOURI KT. BEZBARUAH  
VILL. PARAMANKHOWA  
PS. TIHU  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1603  
AGE. 41 ON 01.01.2023



132: NABAJIT KALITA  
S/O-NIRANJAN KALITA  
VILL- KAYAKUCHI  
P.S. GHOGRAPAR  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1612  
AGE. 43 ON 01.01.2023

133: UMESH DAS  
S/O SANTIRAM DAS  
VILL. BIHDIA  
PS. NALBARI  
DIST. NALBARI.  
CENTRE NAME- DOULASHAL  
ROLL NO. 1624  
AGE. 41 ON 01.01.2023

134: ASWINI CHOUDHURY  
S/O DURGESWAR CHOUDHURY  
VILL. KADAMTOLA  
PS. BARAMA  
DIST. NALBARI.  
CENTRE NAME- DOULASHAL  
ROLL NO. 1630  
AGE. 41 ON 01.01.2023

135: GANESH BARMAN  
S/O NEKORA BARMAN  
VILL. SURADI  
PS. NALBARI  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1637  
AGE. 44 ON 01.01.2023

136: CHANDAN KALITA  
S/O FAFARU KALITA  
VILL. GOBINDAPUR  
PS. NALBARI  
DIST. NALBARI.  
CENTRE NAME- DOULASHAL  
ROLL NO. 1641  
AGE. 42 ON 01.01.2023

137: MADHAB MEDHI  
S/O. MADAN MEDHI  
VILL. PUB KOCHUKATA



PS. TAMULPUR  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1655  
AGE. 41 ON 01.01.2023

138: HAREN DAIMARY  
S/O. DIBRU DAIMARY  
VILL. DAULCHUBA BAGARIBARI  
PS. TANGLA  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1789  
AGE. 42 ON 01.01.2023

139: RAMESH RAJBANGSHI  
S/O. NARANATH RAJBANGSHI  
VILL. KHETRAPARA  
PS. TIHU  
DIST. NALBARI  
CENTRE NAME- DOULASHAL  
ROLL NO. 1961  
AGE. 41 ON 01.01.2023

140: KISHOR BAISHYA  
S/O. SARAT BAISHYA  
VILL- NATUN BELANA  
PS. PATACHARKUCHI  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 68  
AGE. 41 ON 01.01.2023

141: NITUL KUMAR DAS  
S/O. KESHAB DAS  
VILL- KARAGARI  
PS. SARTHEBARI  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 71  
AGE. 43 ON 01.01.2023

142: SAMSUL HOQUE  
S/O. FATIQUE ALI  
VILL- BECHIMARI  
P.S. SORBHOG  
DIST- BARPETA  
CENTRE NAME- HOWLY



ROLL NO. 75  
AGE. 41 ON 01.01.2023

143: HARENDRA NATH DAS  
S/O. SURESH DAS  
VILL- GANAKPARA  
PS. BARPETA  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 85  
AGE. 42 ON 01.01.2023

144: SOYED SHAHKAMAL ALI  
S/O. CHAN MAMUD  
VILL. BONMAJA  
PS. BARPETA ROAD  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 89  
AGE. 42 ON 01.01.2023

145: ABJALUR RAHMAN  
S/O. ABDUR RAHMAN  
VILL- MARICHA  
P.S. DIST-BARPTA  
CENTRE NAME- HOWLY  
ROLL NO. 95  
AGE. 43 ON 01.01.2023

146: SUBASH DAS  
S/O. PABAN DAS  
VILL- PUB- KHAGRABARI  
PS. PATACHARKUCHI  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 109  
AGE. 45 ON 01.01.2023

147: JAHIRUL ISLAM  
S/O. LT. OSIM UDDIN  
VILL- CHANDMAMA  
PS. BAGHBOR  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 111  
AGE. 42 ON 01.01.2023

148: BAHARUL ISLAM



D/O. LT. ABDUL KHALEQUE  
VILL. KHAIRABARI  
PS. BARPETA  
DIST-BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 124  
AGE. 45 ON 01.01.2023

149: SANJAY DAS  
S/O. AKSHOY KR. DAS  
VILL- KARETAL  
PS. BARPETA  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 131  
AGE. 42 ON 01.01.2023

150: SHAHIDUL ISLAM  
S/O. AKBAR ALI AHMED  
VILL. MANDIAPATHAR  
PS. BAGHBAR  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 138  
AGE. 41 ON 01.01.2023

151: HAREKRISHNA BANGSHIARY  
S/O. DURGESWAR BANGSHIARY  
VILL- BAGHMARA  
PS. PATACHARKUCHI  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 150  
AGE. 44 ON 01.01.2023

152: RAREN BORO  
S/O. BENUDHAR BORO  
VILL- PUB RIHABARI  
PS. PATACHARKUCHI  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 154  
AGE. 41 ON 01.01.2023

153: SARAT BORO  
S/O. MEDAL BORO  
VILL- PACHIM REHABARI  
PS. PATACHARKUCHI



DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 157  
AGE. 43 ON 01.01.2023

154: BIREN RAY  
S/O. NOVEL RAY  
VILL. CHANDAMARI  
PS. SORBHOG  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 161  
AGE. 41 ON 01.01.2023

155: HARSHA DAS  
S/O. NARAHARI DAS  
VILL- HALAPAKRI  
PS. BARPETA  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 169  
AGE. 41 ON 01.01.2023

156: BIJU KR. DAS  
S/O. SUREN DAS  
VILL- BHULUKADOBA  
PS. SORBHOG  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 174  
AGE. 41 ON 01.01.2023

157: RAMIZ ALI  
S/O. FAYEJ ALI  
VILL. BARBARI  
PS. PATACHARKUCHI  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 185  
AGE. 42 ON 01.01.2023

158: KUSUM BASUMATARY  
S/O. RABICHARAN BASUMATARY  
VILL- GARH  
PS. PATACHARKUCHI  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 190



AGE. 42 ON 01.01.2023

159: PALEN BAISHYA  
S/O. NARAYAN BAISHYA  
VILL. BAHARI  
PS. TARABARI  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 198  
AGE. 42 ON 01.01.2023

160: PHANIDHAR BAISHYA  
S/O. SOMESWAR BAISHYA  
VILL. AMRIKHOWA  
PS. SARTHEBARI  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 205  
AGE. 42 ON 01.01.2023

161: NAJRUL ISLAM  
S/O. ABDUR RASHID AHMED  
VILL.ITARBHITA  
PS. BARPETA  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 215  
AGE. 46 ON 01.01.2023

162: GOUTAM DAS  
S/O. JYOTISH DAS  
  
VILL- PURANGALIA

P.S. BARPETA  
DIST-BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 225  
AGE. 42 ON 01.01.2023

163: PRADIP NATH  
S/O.TARUN RAM NATH  
VILL. GALIA  
PS. AND DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 241  
AGE. 47 ON 01.01.2023



164: SANJIB KALITA  
S/O- PROMOD KALITA  
VILL- GORAPITH  
PS. PATACHARKUCHI  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 249  
AGE. 41 ON 01.01.2023

165: LAL MIAH  
S/O. ABDUL JALIL  
VILL. DEOKURA  
P/S. SORBHOG  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 252  
AGE. 41 ON 01.01.2023

166: HEMANGA BAISHYA  
S/O- LT. RANJIT BAISHYA  
VILL- HARIPUR  
PS. BARPETA  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 265  
AGE. 42 ON 01.01.2023

167: SHEKANDAR KHAN  
S/O. JAHUR KHAN  
VILL- CHAKIR BHITHA  
PS. BARPETA  
DIST-BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 271  
AGE. 42 ON 01.01.2023

168: INNAS ALI  
S/O. SHOMEJ ALI  
VILL. PAKABETBARI PAM  
PS. BARPETA  
DIST-BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 276  
AGE. 42 ON 01.01.2023

169: ABDUL LATIF  
S/O. ABDUL MANNAN  
VILL- DEOKURA





PS. SORBHOG  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 281  
AGE. 41 ON 01.01.2023

170: MAKIBUR RAHMAN  
S/O. MAHMMAD ALI  
VILL- DEOKURA  
PS. SORBHOG  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 289  
AGE. 41 ON 01.01.2023

171: SABED ALI AHMED  
S/O. DUS MAHMUD  
VILL. CHAKIR BHITHA  
PS. BARPETA  
DIST-BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 295  
AGE. 46 ON 01.01.2023

172: JAYANTA KALITA  
S/O. KANAK CH. KALITA  
VILL. BAGHARBARI  
PS. KALAIGAON  
DIST. DARRANG  
CENTRE NAME- HOWLY  
ROLL NO. 305  
AGE. 43 ON 01.01.2023

173: RAJIB DAS  
S/O. KAMALESWAR DAS  
VILL. BARBHALUKI  
PS. BARPETA  
DIST-BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 315  
AGE. 41 ON 01.01.2023

174: ABDUL BARI  
S/O. LT. NUR HUSSAIN  
VILL. PITHADI PAM  
PS. SARTHEBARI  
DIST-BARPETA  
CENTRE NAME- HOWLY



ROLL NO. 322  
AGE. 45 ON 01.01.2023

175: SANOWAR HUSSAIN  
S/O. SIDDIQUE ALI  
VILL. DIMAPUR  
PS. SORBHOG  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 362  
AGE. 42 ON 01.01.2023

176: JOYNAL ABDIN  
S/O. ABDUL HAMID  
VILL. DONGRA  
PS. BARPETA  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 375  
AGE. 41 ON 01.01.2023

177: MUSTAFIJUR RAHMAN KHAN  
S/O. RAJA KHAN  
VILL. JADABPUR  
PS. BAGHBAR  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 392  
AGE. 41 ON 01.01.2023

178: ARMAN ALI  
S/O. KABIR UDDIN  
VILL. DIMAPUR  
PS. SORBHOG  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 407  
AGE. 42 ON 01.01.2023

179: UTPAL DAS  
S/O. BIPIN DAS  
VILL- BHULUKA DUBA  
P.S- SORBHOG  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 429  
AGE. 42 ON 01.01.2023



180: SANKAR PATHAK  
S/O. HAREKRISHNA PATHAK  
VILL. CHEKI  
PS. PATACHARKUCHI  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 488  
AGE. 45 ON 01.01.2023

181: NAZRUL ISLAM  
S/O. KURPAN ALI  
VILL. KHABLAR BITHA  
PS. BARPETA  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 492  
AGE. 44 ON 01.01.2023

182: MAJIBAR RAHMAN  
S/O. RUSTAM ALI  
VILL. JADAVPUR  
PS. BAGHBAR  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 524  
AGE. 41 ON 01.01.2023

183: KAMAL DEKA  
S/O. LT. GHANAKANTA DEKA  
VILL. BELBARI (BAGHMARA)  
PS. SARTHEBARI  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 548  
AGE. 43 ON 01.01.2023

184: RAJIDUL ISLAM  
S/O. KHURSED ALI  
VILL. DEBRADI  
PS. BARPETA  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 588  
AGE. 42 ON 01.01.2023

185: ALA UDDIN  
S/O. KAMAL UDDIN  
VILL. DIMAPUR



PS. SORBHOG  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 603  
AGE. 45 ON 01.01.2023

186: MUNINDRA BARMAN  
S/O. KAMESWAR BARMAN  
VILL. BANBANG  
JANPAR  
PS. PATACHARKUCHI  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 627  
AGE. 43 ON 01.01.2023

187: ATOWAR RAHMAN  
S/O. AYEM ALI  
VILL- KAHARA  
PS. SARUPETA  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 671  
AGE. 45 ON 01.01.2023

188: BANAJIT DAS  
S/O. LT. KAILASH DAS  
VILL- BHAREGAON  
PS. PATACHARKUCHI  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 732  
AGE. 45 ON 01.01.2023

189: DIPEN BORO  
S/O. SOGEN BORO  
VILL- CHANDAMARI

P.S. SORBHOG  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 745  
AGE. 41 ON 01.01.2023

190: SHAJAHAN ALI  
S/O. ALI HUSSAIN  
VILL. DAKALIAPARA  
PS. BARPETA



DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 752  
AGE. 41 ON 01.01.2023

191: HEMJIT CHOUDHURY  
S/O. LT.CHATALANDRA CHOUDHURY  
VILL- GALIA  
PS. BARPETA  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 782  
AGE. 45 ON 01.01.2023

192: ABU HANIF  
S/O. MAMUD ALI  
VILL. MOWAMARI  
PS. SORBHOG  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 801  
AGE. 41 ON 01.01.2023

193: KESHAB DAIMARY  
S/O. SOWRBESWAR DAIMARY  
VILL. CHANDAMARI  
PS SARBHOG  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 811  
AGE. 41 ON 01.01.2023

194: MRINAL HALOI  
S/O. JOGESWAR HALOI  
VILL. MUGURIA  
PS. PATACHARKUCHI  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 849  
AGE. 44 ON 01.01.2023

195: SHAJAHAN ALI  
S/O. MAINUDDIN  
VILL. MUWAMARI  
PS. SORBHOG  
DIST. BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 919



AGE. 41 ON 01.01.2023

196: PANKAJ BAISHYA  
S/O.MOHESWAR BAISHYA  
VILL- SUKULAPAR  
PS. PATACHARKUCHI  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 922  
AGE. 42 ON 01.01.2023

197: BINAY DAS  
S/O. KANURAM DAS  
VILL- KATAHABARI  
PS. PATACHARKUCHI  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 929  
AGE. 41 ON 01.01.2023

198: JULHASH ALI KHAN  
S/O. GULZAR ALI KHAN  
VILL. JOGIRPAM  
P.S. BARPETA  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 943  
AGE. 43 ON 01.01.2023

199: DANDIRAM MEDHI  
S/O. PRASANNA MEDHI  
VILL. BARNALIKUCHI  
PS. PATACHARKUCHI  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 957  
AGE. 45 ON 01.01.2023

200: MUSHARAF HUSSAIN  
S/O. AKBAR ALI  
VILL- DIMAPUR  
PS. SORBHOG  
DIST- BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 1019  
AGE. 42 ON 01.01.2023

201: ASUR UDDIN



S/O. SAKER ALI MANDAL  
VILL. MOWAMARI  
PS. SORBHOG  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 1032  
AGE. 43 ON 01.01.2023

202: GIYASUDDIN AHMED  
S/O. LT. RASUL ALI  
VILL. KAHARA  
PS. BARPETA  
DIST. BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 1095  
AGE. 45 ON 01.01.2023

203: JAHERUL ISLAM  
S/O. KHABIR UDDIN AHMED  
VILL. BHULUKABARI PATHAR  
PS. BARPETA  
DIST. BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 1105  
AGE. 41 ON 01.01.2023

204: PRANJAL DUTTA  
S/O. DINESH DUTTA  
VILL. GUNARI  
PS. PATACHARKUCHI  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 1247  
AGE. 43 ON 01.01.2023

205: ABU BAKKAR SIDDIQUE  
S/O. LT. HABEJ UDDIN  
VILL. GORAIMARI PATHAR  
PS. BARPETA  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 1344  
AGE. 41 ON 01.01.2023

206: THIREN RAY  
S/O. THANESWAR RAY  
VILL. CHANDAMARI  
PS. SORBHOG



DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 1412  
AGE. 41 ON 01.01.2023

207: GUNAJIT THAKURIA  
S/O. SOMNATH THAKURIA  
VILL. KOCHDIGA  
P.S. PATACHARKUCHI  
DIST. BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 1522  
AGE. 43 ON 01.01.2023

208: CHAND MIAH  
S/O. ABDUL MOTALEB  
VILL- ANANDAPUR  
PS. BARPETA  
DIST- BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 1561  
AGE. 41 ON 01.01.2023

209: GAUTAM KALITA  
S/O. TARUN KALITA  
VILL. MARIPUR  
PS. PATACHARKUCHI  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 1570  
AGE. 44 ON 01.01.2023

210: TULENDRA KALITA  
S/O. LT. ANANDA KALITA  
VILL. UTTAR BARTARI  
PS. BARPETA ROAD  
DIST- BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 1623  
AGE. 41 ON 01.01.2023

211: MANORANJAN DAS  
S/O. LT. ANANDARAM DAS  
VILL. NIZ-BAGHBAR  
PS. BAGHBAR  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 1651





AGE. 43 ON 01.01.2023

212: KRISHNA KANTA BORO  
S/O. ANANTA RAM BORO  
VILL. BENNABARI  
PS. SARTHEBARI  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 1692  
AGE. 45 ON 01.01.2023

213: ABDUL AZIZE  
S/O. SHADHAT ALI  
VILL. KAHARA  
PS. SARUPETA  
DIST- BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 1729  
AGE. 45 ON 01.01.2023

214: NAJRUL ISLAM  
S/O. SULTAN MAHMUD  
VILL. PUTLAR TARI  
PS. BARPETA  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 1762  
AGE. 46 ON 01.01.2023

215: SAIFUL ISLAM  
S/O. SYED ALI  
VILL- NADIAPARA  
PS- BAGHBOR  
DIST- BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 1851  
AGE. 42 ON 01.01.2023

216: SADULLA AHMED  
S/O. HABIBAR RAHMAN  
VIL- BALAPATHAR  
PS- BAGHBOR  
DIST- BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 1861  
AGE. 42 ON 01.01.2023

217: ABDUL KUDDUS



S/O. LT. JURAN ALI  
VILL- BHERAGAON  
PS- SORBHOG  
DIST- BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 1947  
AGE. 43 ON 01.01.2023

218: ABU SAYED KHAN  
S/O. MAMTAZ KHAN  
VILL. RUBI  
PS. BAGHBAR  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 1988  
AGE. 42 ON 01.01.2023

219: TARANI DAS  
S/O. NARENDRA DAS  
VILL. ABHHAYPUR  
PS. HAJO  
DIST. KAMRUP  
CENTRE NAME- HOWLY  
ROLL NO. 2023  
AGE. 43 ON 01.01.2023

220: KAMAL KAKATI  
S/O. PRABHAT KAKATI  
VILL. KURABAHA  
PS. PATACHARKUCHI  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 2028  
AGE. 45 ON 01.01.2023

221: PRANJIT TALUKDAR  
S/O. LT. PRAFULLA TALUKDAR  
VILL. TITKAGORIA  
PS. PATACHARKUCHI  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 2032  
AGE. 42 ON 01.01.2023

222: RUBUL KALITA  
S/O. KESHAB KALITA  
VILL. JALIKATA  
PS. PATACHARKUCHI



DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 2051  
AGE. 44 ON 01.01.2023

223: MANTU KR.PATOWARY  
S/O. KHAGENDRA NATH PATOWARY  
VILL. THEKA  
P.S. PATACHARKUCHI  
DIST. BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 2110  
AGE. 41 ON 01.01.2023

224: SHAMSUL ALOM  
S/O. LT. JAHIR UDDIN  
VILL- KHILLI  
PS. BAGHBOR  
DIST- BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 2245  
AGE. 42 ON 01.01.2023

225: SYED MANTU AHMED  
S/O. SYED KHORCHAN ALI  
VILL. KHANDAKARPARA  
PS. BARPETA  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 2271  
AGE. 41 ON 01.01.2023

226: BANAJIT BARUAH  
S/O. PHATIK BARUA  
VILL- GORAPITH  
PS- PATACHARKUCHI  
DIST- BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 2317  
AGE. 42 ON 01.01.2023

227: NAYAN KALITA  
S/O. ANIL KALITA  
VILL. BAIRAGI TIHU  
PS. PATACHARKUCHI  
DIST. BARPETA  
CENTRE NAME- HOWLY  
ROLL NO. 2342



AGE. 42 ON 01.01.2023

228: SANTASH SWARGIARY  
S/O. BIRAT SWARGIARY  
VILL. MOINAGURI  
PS- BARPETA RD

DIST- BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 3123  
AGE. 42 ON 01.01.2023

229: KUMAR MOCHAHARY  
S/O- BIREN MOCHAHARY  
VILL- MADANGURI  
PS- BARPETA RD.  
DIST- BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 3142  
AGE. 41 ON 01.01.2023

230: SALIM AFTAR RAHMAN  
S/O. MAJIBAR RAHMAN  
VILL- BELBARI  
PS. SARTHEBARI  
DIST- BARPETA.  
CENTRE NAME- HOWLY  
ROLL NO. 3153  
AGE. 41 ON 01.01.2023

231: SAHADAT ALI  
S/O- ABDUL HASEN  
VILL. DANKINAMARI  
PS BIJNI  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 22  
AGE. 41 ON 01.01.2023

232: ABUL KALAM AZAD  
S/O- SOFOR ALI SK  
VILL.KHELUWAPARA PT2  
PS JOGIGHOPA  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 34  
AGE. 43 ON 01.01.2023



233: RAJESWAR KALITA  
S/O- LT. JOGESWAR KALITA  
VILL.PALENGBARI NO2  
PS MANIKPUR  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 40  
AGE. 44 ON 01.01.2023

234: PABITRA DEKA  
S/O. AHARU DEKA  
VILL- BORIGAON  
PS. KALIGAON  
DIST- DARRANG  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 56  
AGE. 42 ON 01.01.2023

235: KRISNA BAISHYA  
S/O. SURANDRA BAISHYA  
VILL. ADABOI  
PS. SUWALKUCHI  
DIST- KAMRUP  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 65  
AGE. 42 ON 01.01.2023

236: ABU BOKKAR SIDDIQUE  
S/O. LT. SPHRAB ALI MIAH  
VILL. DOLONI BILL  
PS. JOGIGHOPA  
DIST- BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 70  
AGE. 44 ON 01.01.2023

237: MAJAR ALI  
S/O. MALEQUE UDDIN  
VILL- BATABARI  
PS- BIJNI  
DIST- BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 138  
AGE. 41 ON 01.01.2023

238: BISWANATH BASUMATARY  
S/O. BARANATH BASUMATARY  
VILL. CHOUDHURYPARA



PS. BIJNI  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 168  
AGE. 43 ON 01.01.2023

239: NURUL ALOM HOQUE  
S/O. MOHIJAL HOQUE  
VILL. CHOWRAGURI  
PS. BONGAIGAON  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 187  
AGE. 43 ON 01.01.2023

240: MUKUTAR RAHMAM  
S/O. LT. MONIRUDDIN AHMED  
VILL. RANGIA W.NO- 10  
PS. RANGIA  
DIST. KAMRUP  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 191  
AGE. 43 ON 01.01.2023

241: HAZER ALI AHMED  
S/O. JABED ALI  
VILL. CHEDAMARI  
PS. JOGIGHOPA  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 227  
AGE. 44 ON 01.01.2023

242: PRASENJIT RAY  
S/O. RATNESWAR RAY  
VILL- PATILADAHA (BARIPARA)  
PS- MANIKPUR  
DIST- BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 249  
AGE. 41 ON 01.01.2023

243: BISTU BASUMATARY  
S/O. RABISAWAR BASUMATARY  
VILL. BHARALIPARA  
PS BIJNI  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI



ROLL NO. 461  
AGE. 41 ON 01.01.2023

244: NIRMAL ROY  
S/O. SATYAJIT ROY  
VILL. NO.1 PANBARI  
P.S. KACHUGAON  
DIST. KOKRAJHAR  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 487  
AGE. 41 ON 01.01.2023

245: SAKAOT HUSSAIN  
S/O. ABDUL JOLIL  
VILL-DOTURI  
P.S- BIJNI  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 491  
AGE. 43 ON 01.01.2023

246: DIPAK MUSAHARY  
S/O. MALSING MUSAHARY  
VILL. GUNDAMARA  
PS. BIJNI

DIST. BONGIAGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 949  
AGE. 41 ON 01.01.2023

247: PALASH RAY  
S/O. MANIKANTA RAY  
VILL. NOWAPARA  
PS. MANIKPUR  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 1142  
AGE. 41 ON 01.01.2023

248: DIPEN NATH  
S/O. DHIRESWAR NATH  
VILL- BARBILA  
PS- MANIKPUR  
DIST- BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 1326  
AGE. 41 ON 01.01.2023



249: SWAPAN KUMAR BARMAN  
S/O. BALEN BARMAN  
VILL. HAPACHARA  
PS BIJNI  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 1389  
AGE. 41 ON 01.01.2023

250: SAHIDUR ALI  
S/O. JOYNAL ABDIN  
VILL. DANKINAMARI  
PS BIJNI  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 1582  
AGE. 41 ON 01.01.2023

251: NABAJIT THAKURIA  
S/O. LT. GAJEN THAKURIA  
VILL. BHOTANTA  
PS. PATACHARKUCI  
DIST. BARPETA  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 1671  
AGE. 46 ON 01.01.2023

252: MAHADEV PANDIT  
S/O. MAKHAN PANDIT  
VILLAND PS.BIJNI  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 1779  
AGE. 41 ON 01.01.2023

253: ANIL NARZARY  
S/O. HAOLA NARZARY  
VILL- GUNDAMARA  
PS. BIJNI  
DIST- BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 1817  
AGE. 41 ON 01.01.2023

254: KHUSED ALI  
S/O. JABED ALI  
VILL. DANKINAMARI





PS. BIJNI  
DIST.BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 1948  
AGE. 41 ON 01.01.2023

255: ASHOK KR. DAS  
S/O. MUNIN DAS  
VILL- GOSAIGAON  
PS. BIJNI

DIST- BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 2013  
AGE. 45 ON 01.01.2023

256: SHAH ALOM HOQUE  
S/O. SAMSUL HOQUE  
VILL. NOAGAON

PS MANIKPUR  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 3397  
AGE. 42 ON 01.01.2023

257: MIZANUR ISLAM  
S/O. KUDDUS ALI MONDOL  
VILL. DANKINAMARI  
PS BIJNI

DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 4029  
AGE. 41 ON 01.01.2023

258: AMINUL ISLAM  
S/O. MAJAM ALI  
VILL- LARUGAON  
PS. BIJNI  
DIST- BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 4064  
AGE. 41 ON 01.01.2023

259: JINTAN BASUMATARY  
S/O. LT. MAHESWAR BASUMATARY  
VILL. GUNDAMARA



PS. BIJNI  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 4075  
AGE. 41 ON 01.01.2023

260: ASHAB ALI  
S/O- AKABBAR ALI  
VILL. BHANDARA  
PS. MANIKPUR  
DIST. BONGAIGAON  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 4082  
AGE. 42 ON 01.01.2023

261: JIFUL SAIKIA  
S/O. JAN MOHAMMED SAIKIA  
VILL. BORHATA  
PS. BAIHATA CHARIALI  
DIST. KAMRUP  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 4085  
AGE. 43 ON 01.01.2023

262: RIJUL HAQUE  
S/O. LT. AYEB ALI  
VILL. DHUHI NO- 1  
PS. KAYA  
DIST. KAMRUP  
CENTRE NAME- ABHAYAPURI  
ROLL NO. 4091  
AGE. 42 ON 01.01.2023

263: JAHIRUL HOQUE PARAMANIK  
S/O NAYEB ALI  
VILL. CHITHILAR GHOP  
P.S. PHAKIRAGRAM  
DIST. KOKRAJHAR  
CENTRE NAME- CHARAIDEO  
ROLL NO. 57  
AGE. 44 ON 01.01.2023

264: ABDUL KADER SK  
S/O. ATOR ALI SK  
VILL. BAGULAMARI  
P.S. GAURIPUR  
DIST. DHUBRI.  
CENTRE NAME- DHUBRI



ROLL NO. 121  
AGE. 41 ON 01.01.2023

265: ABDUL MOTALEB SK  
S/O. FOZLUL HOQUE  
VILL- LALMOHONER ALGA  
PS. GAURIPUR  
DIST- DHUBRI.  
CENTRE NAME- DHUBRI.  
ROLL NO. 337  
AGE. 42 ON 01.01.2023

266: SABED ALI  
S/O. ABDUL KADER MONDAL  
VILL. MAJER ALGA PT-2  
P.S. FAKIRGANJ  
DIST. DHUBRI.  
CENTRE NAME- DHUBRI.  
ROLL NO. 426  
AGE. 42 ON 01.01.2023

267: MOFIJUR RAHMAN  
S/O. OMAR ALI FAKIR  
VILL. MAJER ALGA PT-2  
P.S. FAKIRGANJ  
DIST. DHUBRI.  
CENTRE NAME- DHUBRI.  
ROLL NO. 486  
AGE. 41 ON 01.01.2023

268: ABDUS SAMAD MONDAL  
S/O. NAYAN ALI MONDAL  
VILL. BARAIBARI PT-4  
P.S. GAURIPUR  
DIST. DHUBRI.  
CENTRE NAME- DHUBRI.  
ROLL NO. 658  
AGE. 42 ON 01.01.2023

269: LUTFOR ALI SK  
S/O. DUDBAR ALI SK  
VILL. GERAMARI PT-IV  
PS. GOURIPUR  
DIST. DHUBRI  
CENTRE NAME- DHUBRI.  
ROLL NO. 771  
AGE. 44 ON 01.01.2023



270: MAHENDRA NATH PRODHANI  
S/O. JATINDRA NATH PRODHANI  
VILL -BELGURI  
P.S- GOLOKGANJ  
DIST.- DHUBRI  
CENTRE NAME- DHUBRI.  
ROLL NO. 1001  
AGE. 41 ON 01.01.2023

271: GOBINDA SARMA  
S/O. CHAMPA RAM SARMA  
VILL- SARENG  
PS. KHAIRABARI

DIST- DARRANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 447  
AGE. 42 ON 01.01.2023

272: CHANDRADHAR DAIMARY  
S/O. RAMSON DAIMARY  
VILL- PURANDAIA  
PS. TANGLA  
DIST- DARRANG  
CENTRE NAME- KHAJUABIL  
ROLL NO. 456  
AGE. 45 ON 01.01.2023

273: MRITYUNJOY DEKA  
S/O. SUKUDHAR DEKA  
VILL- PACHIM HAHINI  
PS. TANGLA

DIST- DARRANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 461  
AGE. 42 ON 01.01.2023

274: ROBERT RANA MINJ  
S/O. SERAPHIN MINJ  
VILL- KHUKHABASTI  
PS. TANGLA

DIST- DARRANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 469  
AGE. 41 ON 01.01.2023



275: ANUPAM RABHA  
S/O. BHABEN CH. RABHA  
VILL- JAMUGURI  
PS. KHAIRABARI  
DIST- DARRANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 473  
AGE. 41 ON 01.01.2023

276: BILAISRI BARO  
S/O. DEBEN BORO  
VILL- GERUWA  
PS. TANGLA  
DIST- DARRANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 476  
AGE. 41 ON 01.01.2023

277: NABA BORO  
S/O. AHARU BORO  
VILL- CHENGAPATHER  
PS. KALAIGAON

DIST- DARRANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 480  
AGE. 41 ON 01.01.2023

278: HAREN DAIMARY  
S/O. DIBRU DAIMARY  
VILL- DAULCHUBA (BAGARIBARI)  
PS. TANGLA

DIST- DARRANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 483  
AGE. 45 ON 01.01.2023

279: PRADIP DEKA  
S/O. SAMBHU NATH DEKA  
VILL. TITKUCHI  
PS. BURHA  
DIST-DARRANG  
CENTRE NAME- KHAJUABIL  
ROLL NO. 489  
AGE. 44 ON 01.01.2023

280: NIRANJAN HAZARIKA



S/O- DIGAM HAZARIKA  
VILL- KADAMTAL  
PS- BARMA  
DIST- NALBARI  
CENTRE NAME- KHAJUABIL  
ROLL NO. 495  
AGE. 44 ON 01.01.2023

281: KAMALA KANTA DEKA  
S/O. LT. MANIK CH. DEKA  
VILL. SUB MOHARIAPARQ  
PS. KHARIBARI  
DIST-DARRANG  
CENTRE NAME- KHAJUABIL  
ROLL NO. 508  
AGE. 45 ON 01.01.2023

282: BALEN RAJBONGSHI  
S/O. LT. SANIRAM RAJBONGSHI  
VILL. JAYANTIPUR  
P/S. SIPAJHAR  
DIST. DARRANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 502  
AGE. 42 ON 01.01.2023

283: ABDUL KAYAM  
S/O. MASLIM ALI  
VILL. TARAGAON  
PS. MANGALDOI  
DIST. DARRANG  
CENTRE NAME- KHAJUABIL  
ROLL NO. 722  
AGE. 42 ON 01.01.2023

284: RAKESH BORO  
S/O BASI RAM BORO  
VILL.2NO. SINGRIBARI  
PS. DIMAKUCHI  
DIST. DARANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 1942  
AGE. 41 ON 01.01.2023

285: AMOL DAIMARI  
S/O KHELA DAIMARI  
VILL. DAKSHIN NAOKHERUA  
PS. MAZBAT



DIST.DARANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 2151  
AGE. 41 ON 01.01.2023

286: ANOWER HUSSAIN  
S/O. JOYNAL ABDIN  
VILL. RAJAPUKHURI BAGICA  
PS. DHOLA  
DIST. DARRANG  
CENTRE NAME- KHAJUABIL  
ROLL NO. 2163  
AGE. 44 ON 01.01.2023

287: NAZRUL ISLAM  
S/O NAZMAL HUSSAIN  
VILL. KENDUGURI  
P.S. SIPAJHAR  
DIST. DARRANG  
CENTRE NAME- KHAJUABIL  
ROLL NO. 2175  
AGE. 41 ON 01.01.2023

288: RUPALI DAIMARY  
D/O. RAMSON DAIMARY  
VILL. PURANDIA  
P/S. TANGLA  
DIST. DARRANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 2613  
AGE. 42 ON 01.01.2023

289: PRADIP KR. RABHA  
S/O. GUHARAM RABHA  
VILL- DARUGAKAT KALBARI  
PS. TANGLA  
DIST- DARRANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 3032  
AGE. 41 ON 01.01.2023

290: MUKUT CH. BARUAH  
S/O. KHANIDHAR BARUAH  
VILL- PAKABANGIPARA  
PS. MANGALDOI

DIST- DARRANG.  
CENTRE NAME- KHAJUABIL



ROLL NO. 3095  
AGE. 41 ON 01.01.2023

291: NABA CHAMUAH  
S/O. KARUNA KT. CHAMUAH  
VILL- JAYANTIPUR  
PS- SIPAJHAR  
DIST- DARRANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 4012  
AGE. 42 ON 01.01.2023

292: RAMEN BARUAH  
S/O. RATNESWAR BARUAH  
VILL- GANGAPUKHURI  
PS. KHAIRABARI

DIST- DARRANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 4026  
AGE. 43 ON 01.01.2023

293: PRANAB SARMA  
S/O. NANDESWAR SARMA  
VILL- BURHAKHAT  
P.S. KHAIRABARI

DIST- DARRANG.  
CENTRE NAME- KHAJUABIL  
ROLL NO. 4033  
AGE. 44 ON 01.01.2023

294: JAYANTA BORA  
S/O. GOLAB BORA  
VILL- UDDHA BORA CHOCK  
P.S. JAMUGURIHAT

DIST- SONITPUR.  
CENTRE NAME- JAMUGURIHAT  
ROLL NO. 811  
AGE. 43 ON 01.01.2023

295: ANUP NATH  
S/O. INDRESWAR NATH  
VILL- JENGARCHUBURI  
P.S. TEZPUR

DIST- SONITPUR.





CENTRE NAME- JAMUGURIHAT  
ROLL NO. 820  
AGE. 42 ON 01.01.2023

296: DAMBARU KOIRALA  
S/O. RUPNARAYAN KOIRALA  
VILL. HAHBANDHA  
PS. GOHPUR  
DIST. SONITPUR  
CENTRE NAME- JAMUGURIHAT  
ROLL NO. 835  
AGE. 42 ON 01.01.2023

297: SWMDWN NARJARY  
S/O. PHANIDHAR NARJARY  
VILL. THAIRGIRBARI  
P.S. RANGAPARA  
DIST. SONITPUR.  
CENTRE NAME- JAMUGURIHAT  
ROLL NO. 951  
AGE. 41 ON 01.01.2023

298: LACHIT BASUMATARY  
S/O. BIREN BASUMATARY  
VILL. PATIDOI  
PS. MISAMARI  
DIST. SONITPUR  
CENTRE NAME- JAMUGURIHAT  
ROLL NO. 1142  
AGE. 42 ON 01.01.2023

299: FARID ALI  
S/O AHMED ALI  
VILL. JENGONIKATIA  
PS. SIBSHAGAR  
DIST. SIBSHAGAR  
CENTRE NAME- JAMUGURIHAT  
ROLL NO. 1323  
AGE. 43 ON 01.01.2023

300: PRANJAL BORAH  
S/O. LT. UMA BORAH  
VILL. SANGIAMAJORCHOWK  
PS. JAMUGURI  
DIST. SONITPUR.  
CENTRE NAME- JAMUGURIHAT  
ROLL NO. 1335  
AGE. 43 ON 01.01.2023



301: RUNU DOIMARI  
S/O. NIKARAM DOIMARI  
VILL. BARBIL KACHARIGAON  
PS. MISAMARI  
DIST. SONITPUR  
CENTRE NAME- JAMUGURIHAT  
ROLL NO. 1339  
AGE. 42 ON 01.01.2023

302: PRANJIT SAIKIA  
S/O. SUREN SAIKIA  
VILL- BHOMORAGURI  
PS. BATADRAWA  
DIST- NAGAON.  
CENTRE NAME- BARHAMPUR  
ROLL NO. 209  
AGE. 41 ON 01.01.2023

303: DIPJYOTI BORA  
S/O-BHADESWAR BORA  
VILL-ULUONI GAON  
P/S-RUPAHI  
DIST- NAGAON.  
CENTRE NAME- BARHAMPUR  
ROLL NO. 217  
AGE. 41 ON 01.01.2023

304: DIBESH BARMAN  
S/O. NUMAL BARMAN  
VILL. DIGHALBALI  
P/S. HOJAI  
DIST. NAGAON.  
CENTRE NAME- BARHAMPUR  
ROLL NO. 238  
AGE. 42 ON 01.01.2023

305: AJIT SINGHA  
S/O- LT. DHONI SINGHA  
VILL- KUMARAKATA  
PS- HOJAI  
DIST- NAGAON.  
CENTRE NAME- BARHAMPUR  
ROLL NO. 246  
AGE. 42 ON 01.01.2023

306: RAJU JAHARI  
S/O. YAUBANG DAW JAHARI



VILL-1NO. SAMBARI  
PS. LANGKA  
DIST. NAGAON.  
CENTRE NAME- BARHAMPUR  
ROLL NO. 337  
AGE. 41 ON 01.01.2023

307: HABIJUL ISLAM  
S/O. ABDUL MAZID  
VILL. DHUPAGURI  
PS. DHING  
DIST. NAGAON  
CENTRE NAME- BARHAMPUR  
ROLL NO. 425  
AGE. 43 ON 01.01.2023

308: HABIBUR RAHMAN  
S/O. MOFIZ UDDIN  
VILL. DHANIABHETI  
P.S - BATADRAVA  
DIST. NAGAON  
CENTRE NAME- BARHAMPUR  
ROLL NO. 478  
AGE. 42 ON 01.01.2023

309: RIAZ UDDIN  
S/O. ABDUL HUSAIN  
VILL-DHANIABHETI  
PS. BATADRAVA  
DIST.-NAGAON  
CENTRE NAME- BARHAMPUR  
ROLL NO. 566  
AGE. 44 ON 01.01.2023

310: MONOJ HAZARIKA  
S/O. MANIK HAZARIKA  
VILL. BHUMURAGURI  
PS. BATDRAWA  
DIST. NAGAON.  
CENTRE NAME- BARHAMPUR  
ROLL NO. 612  
AGE. 41 ON 01.01.2023

311: NAJRUL ISLAM  
S/O ABDUL RAZAQUE  
VILL. DHUPAGURI KALANIBASTI  
P.S. DHING  
DIST. NAGAON



CENTRE NAME- BARHAMPUR  
ROLL NO. 679  
AGE. 44 ON 01.01.2023

312: IFTEKAR ALI KHAN  
S/O. MAZIDUL ISLAM KHAN  
VILL. HATIJUJUA  
PS JAJORI  
DIST. NAGAON  
CENTRE NAME- BARHAMPUR  
ROLL NO. 1233  
AGE. 41 ON 01.01.2023

313: PUTU BORDOLOI  
S/O. JOGEN BORDOLOI  
VILL. BHOMORAGURI  
PS. BATADRAWA  
DIST. NAGAON.  
CENTRE NAME- BARHAMPUR  
ROLL NO. 1321  
AGE. 41 ON 01.01.2023

314: ABDUL JALIL  
S/O. ABDUL RAZAK  
VILL- DHUPAGURI  
PS. DHING

DIST- NAGAON.  
CENTRE NAME- BARHAMPUR  
ROLL NO. 1351  
AGE. 45 ON 01.01.2023

315: AZIZUL HOQUE  
S/O. GIASUDDIN  
VILL. KADAMONI PATHER  
PS. BATADRAWA  
DIST. NAGAON.  
CENTRE NAME- BARHAMPUR  
ROLL NO. 1374  
AGE. 42 ON 01.01.2023

316: ABDUL SAMAD  
S/O. ABDUL JALIL  
VILL. JAMUGURI  
PS JURIA

DIST. NAGAON.  
CENTRE NAME- BARHAMPUR



ROLL NO. 1388  
AGE. 46 ON 01.01.2023

317: AJIT BISWAS  
S/O. BIRENDRA BISWAS  
VILL. AHOMPURA  
PS HOJAI

DIST. NAGAON.  
CENTRE NAME- BARHAMPUR  
ROLL NO. 1561  
AGE. 41 ON 01.01.2023

318: BAIKUNTHA NATH  
S/O. JUNARAM NATH  
VILL. BHOMORAGURI  
PS. BATADRAWA  
DIST. NAGAON.  
CENTRE NAME- BARHAMPUR  
ROLL NO. 1765  
AGE. 42 ON 01.01.2023

319: TARUN KHAUND  
S/O. RAMESWAR KHAUND  
VILL- CHANGOLIATIGAON  
PS. PULIBOR

DIST- JORHAT.  
CENTRE NAME- TITABOR  
ROLL NO. 1017  
AGE. 41 ON 01.01.2023

320: PABITRA BORA  
S/O. SURENDRA NATH BORA  
VILL-NAMGORUMARA  
PS. PULIBOR

DIST- JORHAT.  
CENTRE NAME- TITABOR  
ROLL NO. 1120  
AGE. 42 ON 01.01.2023

321: PRASANTA SONOWAL  
S/O. SINGHESWAR SONOWAL  
VILL- RAJABARI  
PS. BORHOLL  
DIST- JORHAT.  
CENTRE NAME- TITABOR



ROLL NO. 1251  
AGE. 41 ON 01.01.2023

322: IBRAHIM KHALIL  
S/O. LT. ISMIL SK  
VILL- GHAGER ALGA PT. 1  
PS. GAURIPUR  
DIST- DHUBRI  
CENTRE NAME- TITABOR  
ROLL NO. 1387  
AGE. 44 ON 01.01.2023

323: AMZAD ALI  
S/O. LT. ABDUL MOZID  
VILL- BORAIBARI  
PS. GAURIPUR  
DIST- DHUBRI  
CENTRE NAME- TITABOR  
ROLL NO. 1562  
AGE. 43 ON 01.01.2023

324: PRANJAL SAIKIA  
S/O. LT. RAJEN SAIKIA  
VILL. TEOK DA GUWALGAON  
PS. TEOK  
DIST. JORHAT.  
CENTRE NAME- TITABOR  
ROLL NO. 1567  
AGE. 42 ON 01.01.2023

325: ABBAS ALI  
S/O. LT. SONAULLAH SK.  
VILL. CHARAIKHOLA PT. 2  
P.S. KOKRAJHAR  
DIST. KOKRAJHAR.  
CENTRE NAME- TITABOR  
ROLL NO. 1581  
AGE. 43 ON 01.01.2023

326: PRASANTA BARUAH

S/O LT. NILAKANTA BARUAH  
VILL. NA HAT TIPOMIA GAON  
PS. TEOK

DIST. JORHAT.  
CENTRE NAME- TITABOR  
ROLL NO. 1701



AGE. 42 ON 01.01.2023

327: RUPAM BORA  
S/O DILIP BORA  
VILL. RAJABARI BORAGAON  
P.S. TEOK  
DIST. JORHAT  
CENTRE NAME- TITABOR  
ROLL NO. 1711  
AGE. 41 ON 01.01.2023

328: JADUMONI PATOR  
S/O. DULAL PATOR  
VILL- SRAMIK GAON  
P.S. CHUNGAJAN

DIST- GOLAGHAT  
CENTRE NAME- DERGAON  
ROLL NO. 92  
AGE. 41 ON 01.01.2023

329: PRASANTA BHARALI  
S/O. NRIPEN BHARALI  
VILL- NO2 SANTIPUR CHUNGAJAN  
PS. SARUPATHAR  
DIST- GOLAGHAT  
CENTRE NAME- DERGAON  
ROLL NO. 135  
AGE. 42 ON 01.01.2023

330: DEBANATH GOYARY  
S/O. NIL GOYARY  
VILL- DOYANGPAR

P.S. MERAPANI

DIST- GOLAGHAT.  
CENTRE NAME- DERGAON  
ROLL NO. 139  
AGE. 41 ON 01.01.2023

331: AFTER AHMED  
S/O. AYOUB ALI  
VILL- DHULIAGAON

P.S. AND DIST- GOLAGHAT  
CENTRE NAME- DERGAON  
ROLL NO. 249



AGE. 41 ON 01.01.2023

332: ASHOK KHAKLARY  
S/O. HEMCHARAN KHAKLARY  
VILL- DINESPUR  
PS- MERAPANI

DIST- GOLAGHAT  
CENTRE NAME- DERGAON  
ROLL NO. 312  
AGE. 41 ON 01.01.2023

333: SANCHAR GOYARY  
S/O. FANDEY GOYARY  
VILL- DAYANPAR  
PS. MERAPANI  
DIST- GOLAGHAT  
CENTRE NAME- DERGAON  
ROLL NO. 370  
AGE. 41 ON 01.01.2023

334: RANJAN SENAPATI  
S/O. KHARGESWAR SENAPATI  
VILL. BANGALGAON  
PS. DERGAON  
DIST. GOLAGHAT  
CENTRE NAME- DERGAON  
ROLL NO. 423  
AGE. 44 ON 01.01.2023

335: RAKIBUR RAHMAN  
S/O. ABDUL HASHIM  
VILL. BHELLA  
PS. BARPETA  
DIST. BARPETA  
CENTRE NAME- DERGAON  
ROLL NO. 469  
AGE. 46 ON 01.01.2023

336: NITUL DUTTA  
S/O LT MANIKA DUTTA  
VILL- ABHAI PURIA  
PS. GOURI SAGAR  
DIST- SIBSAGAR  
CENTRE NAME- NAZIRA  
ROLL NO. 130  
AGE. 42 ON 01.01.2023





337: ARFAN ALI  
S/O. AHMED ALI  
VILL- JENGNOKOTIA  
PS. SIBASAGAR  
DIST. SIBASAGAR  
CENTRE NAME- NAZIRA  
ROLL NO. 165  
AGE. 42 ON 01.01.2023

338: RAJEN GOGOI  
S/O. LT.DHANBAR GOGOI  
VILL. PUB MANTANIA  
PS. GOURISAGAR  
DIST. SIBASAGAR  
CENTRE NAME- NAZIRA  
ROLL NO. 177  
AGE. 42 ON 01.01.2023

339: HAFIJUR ALI  
S/O. GOFUR ALI  
VILL. BAGALHADI  
PS. SIBASAGAR  
DIST. SIBASAGAR  
CENTRE NAME- NAZIRA  
ROLL NO. 189  
AGE. 41 ON 01.01.2023

340: DEBAJIT SAIKIA  
S/O. LALIT SAIKIA  
VILL.ABHAIPURIA  
PS. GAURISAGAR  
DIST. SIBASAGAR  
CENTRE NAME- NAZIRA  
ROLL NO. 195  
AGE. 41 ON 01.01.2023

341: INDRAJIT SAIKIA  
S/O. LALIT SAIKIA  
VILL. ABHOIPURIA  
PS. GAURISAGAR  
DIST. SIBASAGAR  
CENTRE NAME- NAZIRA  
ROLL NO. 201  
AGE. 41 ON 01.01.2023

342: PANKAJ GOGOI  
S/O. LT. RAJEN GOGOI  
VILL. PUB MANTANIA



PS. AMGURI  
DIST. SIBASAGAR  
CENTRE NAME- NAZIRA  
ROLL NO. 212  
AGE. 41 ON 01.01.2023

343: SURJYA BORA  
S/O. TULA BORA  
VILL. GORKAHARIA  
PS. AMGURI  
DIST. SIBSAGAR  
CENTRE NAME- NAZIRA  
ROLL NO. 234  
AGE. 42 ON 01.01.2023

344: RINGUM DOLEY  
D/O- UMAKANTA DOLEY  
VILL- BORATI  
PS. BIHPURIA

DIST- LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 715  
AGE. 41 ON 01.01.2023

345: DHIREN BORUAH  
S/O- GIRISH BORUAH  
VILL-NAPOMUA  
P/S- BIHPURIA  
DIST.- LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 728  
AGE. 42 ON 01.01.2023

346: RAJEN BORA  
S/O. NABIN BORA  
VILL. BARKATHANI  
PS. DHALPUR  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 733  
AGE. 41 ON 01.01.2023

347: RAKESH PHUKAN  
S/O-PADMA PHUKAN  
VILL-BISHNUPUR  
P/S-BIHPURIA  
DIST- LAKHIMPUR



CENTRE NAME- LILABARI  
ROLL NO. 739  
AGE. 41 ON 01.01.2023

348: JOGESWAR BARUAH  
S/O. LT. HIRENDRA BARUAH  
VILL. BORKATHANI  
PS. NARAYANPUR  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 745  
AGE. 41 ON 01.01.2023

349: TULA BORAH  
S/O. LT. NABIN BORAH  
VILL. BORKATHANI  
PS. NARAYANPUR  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 751  
AGE. 41 ON 01.01.2023

350: BHASKAR BORA  
S/O. RANJAN BORA  
VILL. NO2 RANGATI MICHAMARA  
PS. RANGATI CHARIALI  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 779  
AGE. 41 ON 01.01.2023

351: HEMANTA GOGOI  
S/O MONI GOGOI  
VILL. BHARATPUR  
PS. BIHPURIA  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 890  
AGE. 42 ON 01.01.2023

352: DULAL KONWAR  
S/O KESHAB KOWAR  
VILL. JALUKOTA  
PS. BIHPURIA  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 899  
AGE. 43 ON 01.01.2023



353: KHIROD KAKATI  
S/O THANESWAR KAKATI  
VILL. 1NO MOTIA  
PS. BIHPURIA  
DIST. LAKHIMPUR.  
CENTRE NAME- LILABARI  
ROLL NO. 905  
AGE. 42 ON 01.01.2023

354: NABA KANTA SAIKIA  
S/O MINESWAR SAIKIA  
VILL. JALUKATA  
PS. NARAYANPUR  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 910  
AGE. 43 ON 01.01.2023

355: AJIT GOGOI  
S/O. DENDIDHAR GOGOI  
VILL. LAKHTOKIA  
PS. DHEMAJI  
DIST. DHEMAJI  
CENTRE NAME- LILABARI  
ROLL NO. 915  
AGE. 41 ON 01.01.2023

356: MADHAB PHUKAN  
S/O PRAFULLA PHUKAN  
  
VILL. TIPLING KACHUA  
PS. BIHPURIA  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 921  
AGE. 43 ON 01.01.2023

357: KUMUD BARUAH  
S/O PADMESWAR BARUAH  
VILL. SIMOLUGURI  
PS. BIHPURIA  
DIST. LAKHIMPUR.  
CENTRE NAME- LILABARI  
ROLL NO. 928  
AGE. 41 ON 01.01.2023

358: GAJEN KALITA



S/O BOGIRAM KALITA  
VILL. DIKRONG  
PS. BIHPURIA  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 935  
AGE. 41 ON 01.01.2023

359: JAYANTA BORAH  
S/O MAHENDRA BORAH  
VILL. ATHANIBORI  
PS. BIHPURIA  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 941  
AGE. 42 ON 01.01.2023

360: PORESH PRASAD  
S/O MANIK PRASAD  
VILL. ATHANIBORI  
PS. BIHPURIA  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 947  
AGE. 41 ON 01.01.2023

361: INDRAJIT PHUKAN  
S/O. ANIL PHUKAN  
VILL. DEBERA  
PS. NORTH LAKHIMPUR  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 953  
AGE. 41 ON 01.01.2023

362: TANKA SAIKIA  
S/O DEURAM SAIKIA  
VILL. DULIAPATHAR  
PS. BIHPURIA  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 959  
AGE. 45 ON 01.01.2023

363: MINESWAR BORAH  
D/O LT. BAPUTI BORAH  
VILL. BOHUPATHER  
PS. BIHPURIA



DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 973  
AGE. 45 ON 01.01.2023

364: PALLABI GOGOI

D/O MONI RAM GOGOI  
VILL. BHARATPUR  
PS. BIHPURIA  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 978  
AGE. 41 ON 01.01.2023

365: PRADIP SAIKIA  
S/O.NIRMAL SAIKIA  
VILL- DEOTOLA  
PS. BIHPURIA  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 1002  
AGE. 41 ON 01.01.2023

366: MONI PROVA DEORI  
D/O. HULUNGA DEORI  
VILL-UDDYASHA PUR  
PS. BIHPURIA  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 1018  
AGE. 42 ON 01.01.2023

367: NIRAN DUTTA  
S/O- INDRA DUTTA  
VILL- SINGIA  
PS- BIHPURIA  
DIST- LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 1046  
AGE. 42 ON 01.01.2023

368: BULBUL HAZARIKA  
S/O. LT. LOHAI HAZARIKA  
VILL. JAPJUP NO.2  
PS. BADATI GHAT  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI



ROLL NO. 1189  
AGE. 43 ON 01.01.2023

369: SAFIKUR RAHMAN  
S/O. HADISHAR RAHMAN  
VILL. BHELLA  
PS. BARPETA  
DIST. BARPETA  
CENTRE NAME- LILABARI  
ROLL NO. 1329  
AGE. 43 ON 01.01.2023

370: KAILASH BORAH  
S/O LOKNATH BORAH  
VILL. BORKATHANI  
P.S. BIHPURIA  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 1341  
AGE. 41 ON 01.01.2023

371: BHASKAR SAIKIA  
S/O LT. TARUN SAIKIA  
VILL. MADHABPUR  
P.S. BIHPURIA  
DIST. LAKHIMPUR  
CENTRE NAME- LILABARI  
ROLL NO. 1359  
AGE. 44 ON 01.01.2023

372: JITEN GOGOI  
S/O. KHARGESWAR GOGOI  
VILL- TONGANA NAGAON  
PS. BORDUMSA  
DIST- TINSUKIA  
CENTRE NAME- MAKUM  
ROLL NO. 1738  
AGE. 44 ON 01.01.2023

373: BINYUT MORAN  
S/O. LT. MOHIKANTA MORAN  
VILL-LAJUM  
PS. KAKOPATHAR  
DIST- TINSUKIA  
CENTRE NAME- MAKUM  
ROLL NO. 1751  
AGE. 41 ON 01.01.2023



374: PRAHLLAD CHOUDHURY  
S/O. PARESH CHOUDHURY  
VILL- 2 NO. BAPAPUNG( DIGBOI)  
PS.DIGBOI  
DIST. TINSUKIA  
CENTRE NAME- MAKUM  
ROLL NO. 1781  
AGE. 42 ON 01.01.2023

375: DHIRU CH.MAHANTA  
S/O. PABITRA MAHANTA  
VILL- LAJUM  
PS. KAKAPATHAR  
DIST- TINSUKIA  
CENTRE NAME- MAKUM  
ROLL NO. 2201  
AGE. 41 ON 01.01.2023

376: HEMEN KR. CHETIA  
S/O. JOGEN CHETIA  
VILL- UPAR UBAN GAON  
PS. KAKAPATHAR  
DIST- TINSUKIA  
CENTRE NAME- MAKUM  
ROLL NO. 2501  
AGE. 41 ON 01.01.2023

377: AJIT CH. DUTTA  
S/O. LT. BUDHESWAR DUTTA  
VILL- UPAR UBAN GAON  
PS. KAKAPATHAR  
DIST- TINSUKIA  
CENTRE NAME- MAKUM  
ROLL NO. 2615  
AGE. 41 ON 01.01.2023

378: REBOT SONOWAL  
S/O. DATESWAR SONOWAL  
VILL. BARMAITHONG  
PS. KAKOPATHAR  
DIST. TINSUKIA  
CENTRE NAME- MAKUM  
ROLL NO. 2710  
AGE. 41 ON 01.01.2023

379: NAREN BORO  
S/O. KANAK BORO  
VILL- DHUPGURI





PS. HAWRAGHAT  
DIST- KARBIANGLONG  
CENTRE NAME- HAWRAGHAT  
ROLL NO. 805  
AGE. 42 ON 01.01.2023

380: LALLAN CHOUHAN  
S/O. RAMBACHAN CHOUHAN  
VILL- NAWAIBILL  
P.S. KHERANI  
DIST- KARBIANGLONG  
CENTRE NAME- HAWRAGHAT  
ROLL NO. 815  
AGE. 41 ON 01.01.2023

381: BHAWAN PRASAD BIN  
S/O. DARBARI PRASAD BIN  
VILL- SHANKAR BASTI  
PS. KHERANI  
DIST- KARBIANGLONG  
CENTRE NAME- HAWRAGHAT  
ROLL NO. 832  
AGE. 41 ON 01.01.2023

382: BAPPA ROY  
S/O. BARINDRA ROY  
VILL- S.S. SARANI  
W.NO.-9  
PS. LALA

DIST- HAILAKANDI  
CENTRE NAME- KATHAL  
ROLL NO. 13  
AGE. 43 ON 01.01.2023

383: AMAR GOALA  
S/O. SUBAL GOALA  
VILL-LALA TOWN  
PS. LALA  
DIST- HAILAKANDI  
CENTRE NAME- KATHAL  
ROLL NO. 17  
AGE. 43 ON 01.01.2023

384: ABDUL HANNAN LASKAR  
S/O. SAIDUL HAQUE LASKAR  
VILL- RANGAUTI PT-I



PS. LALA  
DIST- HAILAKANDI  
CENTRE NAME- KATHAL  
ROLL NO. 21  
AGE. 41 ON 01.01.2023

385: ASHAB UDDIN BARBHUIYA  
S/O. AMIRUDDIN BARBHIYA  
VILL. BARBOND PT-1  
PS. HAILAKANDI  
DIST. HAILAKANDI  
CENTRE NAME- KATHAL  
ROLL NO. 28  
AGE. 45 ON 01.01.2023

386: AMIR HUSSAIN LASKAR  
S/O. SOWAB HUSSAIN LASKAR  
VILL- KALI NAGAR PT-8  
PS. PANCHGRAM  
DIST- HAILAKANDI  
CENTRE NAME- KATHAL  
ROLL NO. 78  
AGE. 41 ON 01.01.2023

387: ALIM UDDIN LASKAR  
S/O. GIYASUDDIN LASKAR  
VILL- KALI NAGAR PT-8  
PS. PANCHGRAM  
DIST- HAILAKANDI  
CENTRE NAME- KATHAL  
ROLL NO. 102  
AGE. 42 ON 01.01.2023

388: ALIM UDDIN CHOUDHURY  
S/O. TARAB ALI CHOUDHURY  
VILL- KALI NAGAR PT-4  
PS. PANCHGRAM  
DIST- HAILAKANDI  
CENTRE NAME- KATHAL  
ROLL NO. 145  
AGE. 42 ON 01.01.2023

389: JYOTIRMOY DAS  
S/O. LT. NAGENDRA DAS  
VILL- JAGADISHPUR PT-4  
PS. PANCHGRAM  
DIST- HAILAKANDI  
CENTRE NAME- KATHAL



ROLL NO. 162  
AGE. 42 ON 01.01.2023

390: DEBIDAS SINGHA  
S/O. SHASANKA SEKHAR SINGHA  
VILL. CHIPARSANGAN PT-1  
PS. ALGAPUR  
DIST- HALAKANDI  
CENTRE NAME- KATHAL  
ROLL NO. 187  
AGE. 44 ON 01.01.2023

391: BIDYUT SINHA  
S/O. GOBINDA SINHA  
VILL- BHAKATPUR  
PS. SILCHAR  
DIST- CACHAR  
CENTRE NAME- KATHAL  
ROLL NO.233  
AGE. 44 ON 01.01.2023

392: KRISHNA MOHAN SINHA  
S/O. RAM KRISHNA SINHA  
VILL- SINGARI EAST  
PS. SILCHAR  
DIST- CACHAR  
CENTRE NAME- KATHAL  
ROLL NO. 251  
AGE. 46 ON 01.01.2023

393: RANU KT. SINHA  
S/O KAMINI SINHA  
VILL. BHAKATPUR

PS. SILCHAR  
DIST.CACHAR  
CENTRE NAME- KATHAL  
ROLL NO. 264  
AGE. 43 ON 01.01.2023

394: JAMIR AHMED CHOUDHURY  
S/O. TURAB ALI CHOUDHURY  
VILL- GOBINDAPUR PT.II  
P.S. SILCHAR  
DIST. CACHAR  
CENTRE NAME- KATHAL  
ROLL NO. 278  
AGE. 41 ON 01.01.2023



395: MUNGALAL RABIDAS  
S/O. LT. LACHMANLAL RABIDAS  
VILL- MANIPUR  
P.S. SILCHAR  
DIST. CACHAR  
CENTRE NAME- KATHAL  
ROLL NO. 428  
AGE. 43 ON 01.01.2023

396: HARENDRA DUSHAD  
S/O. HIRA DUSHAD  
VILL- BORAKHAL  
P.S. SILCHAR  
DIST. CACHAR  
CENTRE NAME- KATHAL  
ROLL NO. 468  
AGE. 44 ON 01.01.2023

397: HAFIJUR RAHMAN CHOUDHURY  
S/O. IMAM UDDIN CHOUDHURY  
VILL. BADRIPAR  
PS. SILCHAR  
DIST. CACHAR  
CENTRE NAME- KATHAL  
ROLL NO. 716  
AGE. 43 ON 01.01.2023

398: JIAUR RAHMAN  
S/O. SAIDUR RAHMAN  
VILL. LAMBA BASTI  
PS. LAKHIPUR  
DIST. CACHAR  
CENTRE NAME- KATHAL  
ROLL NO. 725  
AGE. 44 ON 01.01.2023

399: SAMIM AHMED LASKAR  
S/O. SAYED ALI LASKAR  
VILL. UTTAR KANCHANPUR  
PS. PACHGRAM  
DIST. HAILAKANDI  
CENTRE NAME- KATHAL  
ROLL NO. 743  
AGE. 43 ON 01.01.2023

400: SAYDUZZAMAN BARBHUIYA  
S/O. ABDUL NOOR BARBHUIYA



VILL. BORBOND PT-I  
PS. HAILAKANDI  
DIST. HAILAKANDI  
CENTRE NAME- KATHAL  
ROLL NO. 789  
AGE. 42 ON 01.01.2023

401: MOMI CHETIA  
D/O DEBEN CHETIA  
VILL. BALTOLA LAKHIMANDIR  
P.S. BASISTA  
DIST. KAMRUP  
CENTRE NAME- KATHAL  
ROLL NO. 1010  
AGE. 43 ON 01.01.2023

402: ABDUL WAHAB  
S/O LT. LAMBAI MIAH  
VILL. GOBINDAPUR  
P.S. SILCHAR  
DIST. CACHAR  
CENTRE NAME- KATHAL  
ROLL NO. 1019  
AGE. 44 ON 01.01.2023

403: APU CH. DAS  
S/O LT. PRASANNA DAS  
VILL. JAGADISHPUR  
P.S. PANCHGRAM  
DIST. HILAKANDI  
CENTRE NAME- KATHAL  
ROLL NO. 1029  
AGE. 44 ON 01.01.2023

404: ISMAIL ALI  
S/O. GORIB ALI  
VILL. PITAMBAR HAT BAJALI  
PS. RANGIA  
DIST. KAMRUP  
CENTRE NAME- KATHAL  
ROLL NO. 1142  
AGE. 46 ON 01.01.2023

405: DILIP SINGHA  
S/O. MANIK SINGHA  
VILL. CHINCOORI  
PS. SILCHAR  
DIST. CACHAR



CENTRE NAME- KATHAL  
ROLL NO. 1423  
AGE. 42 ON 01.01.2023

406: BIJIT KANTA DAS  
S/O. JOGENDRA CH DAS  
VILL JAGADISHPUR  
PS. KATGARAH  
DIST. CACHAR  
CENTRE NAME- KATHAL  
ROLL NO. 2002  
AGE. 43 ON 01.01.2023

407: ALL ASSAM MINORITY YOUTH ASSOCIATION

H.O.- NAYANPUR  
GANESHGURI  
GUWAHATI  
DIST.-KAMRUP(M)  
PIN 781005  
REPRESENTED BY  
ITS PRESIDENT SYED JAMSHED RAHMAN  
AGED ABOUT 39 YEARS  
S/O LT. SYED SADEQUR RAHMAN  
R/O BHETAPARA  
P.S. HATIGAON

GUWAHATI  
DIST.KAMRUP (M)  
ASSAM  
PIN-781028  
REPRESENTING ALL THE PETITIONERS

VERSUS

THE STATE OF ASSAM AND 4 ORS  
REP. BY THE CHIEF SECRETARY TO THE GOVT. OF ASSAM,  
DISPUR, GUWAHATI-06.

2:THE PRINCIPAL SECRETARY

HOME AND POLITICAL DEPARTMENT  
JANATA BHAVAN  
DISPUR  
GUWAHATI-6.

3:THE DIRECTOR GENERAL OF POLICE



ASSAM  
P.O. AND P.S. ULUBARI  
GUWAHATI  
DIST. KAMRUP (M)  
ASSAM  
PIN-781007.

4:THE ADDL DIRECTOR GENERAL OF POLICE (ADMN)  
ASSAM

P.O. AND P.S. ULUBARI  
GUWAHATI  
DIST. KAMRUP (M)  
ASSAM  
PIN-781007.

5:THE INSPECTOR GENERAL OF POLICE (ADMN)

ULUBARI  
GUWAHATI  
DIST. KAMRUP (M)  
ASSAM  
PIN-78100

**Advocate for the Petitioner** : MR. Y S MANNAN

**Advocate for the Respondent** : GA, ASSAM

**BEFORE**

**HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI**

Advocate for the petitioner : Shri Y.S. Mannan, Adv.  
Advocate for the respondents : Shri CKS Baruah, GA-Assam

Date of hearing : **05.04.2024**  
Date of Judgment : **19.04.2024**

**JUDGMENT & ORDER**

406 nos. of individuals and their Association have filed this petition under



Article 226 of the Constitution of India with a claim for their appointment for the posts of Police Constable in the Assam Police pursuant to a recruitment process which was initiated vide an advertisement dated 17.01.2000.

2. There is a history of previous litigations and a brief narration is given hereunder for better appreciation.

3. The Association had approached this Court by filing various writ petitions claiming appointment of the petitioners as constables. The said writ petitions including WP(C)/8637/2004 were disposed of by this Court vide an order dated 15.12.2005 with an observation that if the petitioners were selected, their cases are required to be considered. Accordingly, a representation was filed by the petitioner Association to the Addl. DGP, Assam which was forwarded to the Home Department vide a forwarding letter dated 12.12.2012. Vide the said forwarding letter, it was observed that as per the Fact-Finding Committee, the petitioners were found to be selected and therefore, their claim could not be ruled out. However, the records were destroyed and therefore, the matter was left to the Government for a decision.

4. As no action was forthcoming, the petitioner Association submitted representations followed by filing of a second writ petition being WP(C)/3426/2020. This Court had disposed of the aforesaid writ petition vide order dated 11.01.2022 directing the respondent authorities to take on record the representations and pass a speaking order thereon. Accordingly, the representations along with fresh representation dated 20.01.2022 were considered and vide the speaking order dated 19.04.2022, the claims of the petitioners have been rejected on the ground that the petitioners have become over-aged. Being aggrieved by the said speaking order dated 19.04.2022, the present petition has been filed.





5. I have heard Shri Y.S. Mannan, learned counsel for the petitioners whereas the official respondents are represented by Shri C.K.S. Baruah, the learned State Counsel.

6. Shri Mannan, the learned counsel for the petitioners has referred to the recruitment process initiated vide advertisement dated 17.01.2000 in which the petitioners claim to have been selected. Reference has also been made to the order of this Court dated 11.01.2022 passed in, amongst others, WP(C)/3426/2020 wherein a direction was given for consideration of the representation. It is submitted that initially a bunch of about 148 writ petitions were filed before this Court, the lead case being WP(C)/720/2001. The said writ petitions were disposed of vide a common judgment and order dated 24.05.2004 in which it was observed that in the selection process, 423 nos. of candidates were not appointed, out of which, 406 nos. of candidates did not report and 17 nos. of candidatures were rejected and the petitioners are those 406 candidates. With regard to the observation made by this Court in the said order dated 24.05.2004, Shri Mannan, the learned counsel for the petitioners has submitted that the expression "allowed to set at rest" would mean that the selection has been upheld and the said issue is not to be raised for any further consideration. He accordingly submits that as a corollary thereof, since the petitioners have been held to be selected, they are required to be appointed. Reference has also been made to the order dated 15.12.2005 passed by this Court in 4 nos. of writ petitions including WP(C)/8637/2004 which was by the present petitioners. The specific challenge was against a recruitment process initiated advertisement dated 21.08.2004 as the petitioners had participated in the earlier recruitment process. In the said order, it has been held that if the incumbents were selected pursuant to the advertisement dated 17.01.2000,



their case were to be considered as such recruitment process was upheld by the Court in the earlier order dated 24.05.2000 passed in WP(C)/720/2001.

7. By referring to the affidavit-in-reply dated 03.04.2024, Shri Mannan, the learned counsel for the petitioners has submitted that though the Hon'ble Supreme Court was moved by filing a writ petition under Article 32 of the Constitution of India being WP(C)/418/2007, vide an order dated 23.11.2007, liberty was given to the petitioners to move the High Court. In the meantime, the records were destroyed and therefore the verification had become impossible.

8. Shri Mannan, the learned counsel has also argued another aspect of the matter with regard to the objection of over age. He submits that there are two branches in the Assam Police namely the Armed Branch (AB) and the Unarmed Branch (UB). It is submitted that the services of the petitioners can be utilized in the Unarmed Branch even if it is held that the petitioners have become over aged. It is also submitted that sufficient vacancies are available wherein the petitioners can easily be accommodated. The learned counsel for the petitioners accordingly submits that the writ petition be allowed and a direction be issued to appoint the petitioners by interfering with the impugned Speaking Order dated 19.04.2022.

9. *Per contra*, Shri CKS Baruah, the learned State Counsel has submitted that the official respondent Nos. 3, 4 and 5 have filed two numbers of affidavit-in-opposition dated 15.12.2023 and 18.12.2023. By referring to the said affidavits-in-opposition, the learned State Counsel has submitted that the present 406 numbers of petitioners did not report and therefore, they were not given the said appointment. It is submitted that the aforesaid act of not giving them appointment is not the subject matter of any challenge. By drawing the



attention of this Court to the averments made in paragraph 9 of the affidavit-in-opposition filed on 15.12.2023, the learned State Counsel has submitted that the recruitment was of the year 2000 and in the meantime, about 24 years have passed. He further submits that the post in question is of Constable requiring fitness which is of paramount importance and there was no order of this Court for reserving any post.

10. It is submitted that all the posts have been filled up in the meantime and presently, the cases of the petitioners cannot be considered for those vacancies. He further submits that the Speaking Order has given reasons which are acceptable, rational and cogent and therefore, no infirmity can be found in the decision making process. With regard to the submission that the petitioners can be accommodated in the Unarmed Branch, the learned State Counsel has submitted that any vacancies would be new vacancies and without there being any embargo in the form of an order of this Court for filling up the 406 nos. of vacancies, no such vacancies exist. It is further submitted that fresh vacancies are to be required to be filled up by following the due process of law.

11. The rival submissions made by the learned counsel for the parties have been duly considered and the materials placed before this Court have been carefully examined.

12. To examine the issue on the aspect of the challenge to the Speaking Order dated 19.04.2022, the previous orders passed by this Court pertaining to the recruitment process initiated by the advertisement dated 17.01.2000 is required to be examined. In the judgment and order dated 24.05.2004 passed in WP(C)/720/2001, a copy of which has been placed on record, this Court had made the following observations:

*“17. There is another aspect of the case which has received the deep and anxious consideration of this Court. It is possible that some of the petitioners may have been wronged. To remedy such wrong, if the same had occurred, should this Court require the Respondents to suitably relax the age of such of the petitioners in the event of their participation in any subsequent selection process for recruitment of Constable. The recruitment of constables, this Court has noticed, is required to be made by adoption of strict yardsticks with regard to physical ability of the candidates. Any relaxation of age would necessarily call for relaxation of physical fitness of the concerned candidates. Consequential relaxation of physical fitness may put others, who are not before the Court, at a disadvantage. That apart, the identification of the persons wronged, if any, could not be made on account of peculiar events that have occurred in the present case. Taking an overall view of the situation, I am of the considered opinion that the matter should be allowed to set at rest and ought not to be carried any further.”*

13. The observation of “allow to set at rest” has been interpreted on behalf of the petitioners to mean that the selection is upheld. From reading of the order along with the attending facts and circumstances, the interpretation made on behalf of the petitioners appears to be correct. Having held that, it is now required to be examined as to whether the claim of the petitioners to be appointed on the basis of a selection held in the year 2000 can be accepted or not. It is not in dispute that the 406 numbers of petitioners did not report for joining pursuant to their selection and this was the prime reason of not giving them appointment at a later point of time. The aforesaid action is not the subject matter of any challenge. It is true that there have been litigations by the



petitioners and other persons on the issue. However, there is no order from the Court requiring reservation of the 406 nos. of post. The learned State Counsel has made a categorical statement that all the vacancies have been filled up in the meantime. Such submission, apart from being factual in nature, is also regarded as a reasonable submission as 406 numbers of post of Constable cannot be left vacant for a long period of about 24 years as those posts are of immense public importance connected with the maintenance of law and order in the State. The objection taken up on behalf of the State regarding age factor which is directly linked with the fitness is also a valid objection.

14. An alternative submission has been made with regard to consideration of the case of the petitioners in the Unarmed Branch wherein the aspect of fitness may not necessarily come in. Though the aforesaid submission appears to be to have some force, on a closer scrutiny, this Court is of the view that the age factor cannot be totally ignored as all the petitioners have become over-aged and from the date of the advertisement, nearly 24 years have passed. This Court has also noticed that any direction for consideration of the case of the petitioners in any new vacancies would be in violation of the rules of recruitment wherein all eligible candidates are to be given an equal opportunity. It is a settled principle of law that fresh vacancies have to be filled up in a valid recruitment process by maintaining fairness and transparency wherein an equal opportunity is to be given to all eligible candidates. This Court has already observed that the fact that the petitioners did not report has not been challenged and it is an undisputed proposition of fact.

15. This Court has also noticed that the Speaking Order dated 19.04.2022 has assigned reasons. On a perusal of the said Speaking Order, this Court has noticed that all the relevant factors including reference to Rule 21 of the Assam



Police Manual Part III wherein there is a requirement of filling up the post of Constables by strong and healthy young men between the age of 18 and 25 has been taken into consideration. It has also been observed that the petitioners are likely to be more than 45 years of age. The lack of vacancies has also been observed as there was no order of the Court to keep any post reserved. Though the interpretation / understanding in the Speaking Order on the observation of the Court namely, "matter should be allowed to set at rest and ought not be carried any further" in the order dated 24.05.2004 in WP(C)/720/2001 may not be correct, the other factors cannot be held to be irrelevant, extraneous or perverse and rather this Court is of the opinion that all those reasons cited are germane to the issue, relevant and in consonance with the law in force governing the field.

16. It is a settled law that a Court exercising jurisdiction under Article 226 of the Constitution of India is only required to examine the decision making process. In other words, it is the legality of the decision and not the soundness and in the present case, the impugned Speaking Order dated 19.04.2022 is found to be backed and supported by reasons which are germane and cogent.

17. In view of the above, this Court is of the considered opinion that no relief can be granted to the petitioners, more so when a long period of almost 24 years have elapsed since the initiation of the recruitment process vide the advertisement dated 17.01.2000.

18. The writ petition accordingly stands dismissed.

**JUDGE**

**Comparing Assistant**